

Notice

By virtue of an affidavit sworn before _____, dated _____
I, _____ **(applicant name)** _____, Address _____ **(full address)** _____
declare that I have changed my **son's/daughter's** name from _____ **(old name)** _____ to _____ **(new name)** _____. Henceforth, **he/she**
shall be known as _____ **(new name)** _____ for all purposes.

(Applicant Name)